2687

(b) if the answer to part (a) above be in the affirmative, whether Government have enquired into the circumstances which led to this loss; and

tan Shipyard, Visakhapatnam;

(c) if so. what are the details thereof?]

परिवहन मंत्री (श्री राज बहादूर) : (क) जी नहीं । एक प्रगतिशील संस्था में साज-सामान का श्राधनिकीकरण नियम है. अपवाद नही । जैसे-जैसे उत्पादन की अधिक वैज्ञानिक पद्धतियां निकलती जाती है वैसे ही श्रधिक सुदक्षा मशीनें ईजाद होती हैं। प्रतियोगिता के साथ चलते हए एक निर्माण सस्था को उत्पादन की नई पद्धतियों का उपयोग करना चाहिये भौर भ्राधनिकतम मशीनें लगानी चाहियें। इस प्रकार का निवेश ''घाटा'' नहीं कहा जा सकता, क्योंकि उससे उत्पादन में वृद्धि होने की, निर्गत बढने की धौर परिणामतः संस्था को ग्रधिक लाभ होने की अधिक संभावना होती है।

(ख) ग्रीर (ग) प्रश्न नही उठता ।

†[THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR); (a) No. Sir. Modernisation of equipment in a progressive concern is a rule rather than an exception. As more scientific methods of production are more efficient machines are invented. To keep up with the competition, a manufacturing concern must new methods of production and instal uptodate machinery. Such investment may not be termed as 'loss' as it is most likely to increase production, raise out-put and consequently bring more profits to the concern.

(b) and (c) Do not arise.]

crew etc. As such cancellations cannot be anticipated, prior notice is not possible. During the period August/ September a number of flights had to be cancelled because of the unilateral observance of flight time/duty limitations by pilots. There was uncertainty about the operation of various services and the Corporation had eventually to suspend all their Caravelle services and certain other services in the second week of September, 1964. A settlement has now been reached with the pilot body on flight time/duty time limitations and regularity and punctuality of the services is being generally maintained.

हिन्दुस्तान शिपयार्ड, विशाखापत्तनम् साज-सामान के श्राध्निकीकरण के कारण हुन्ना घाटा

*४१७. श्री गिरिराज किशोर कपूर: क्या परिवहत मंत्री यह बताने की कृपा करेंगे कि

- (क) क्या यह सच है कि हिन्द्स्तान शिपयार्ड, विशाखापत्तनम् में साज-सामान के प्राधनिकीकरण के कारण सरकार को एक लाख इपये का घाटा हमा ;
- (ख) यदि उपरोक्त भाग (क) का छत्तर 'हां' हो, तो क्या सरकार ने इस बात की जांच की है कि किन परिस्थितियों के कारण यह घाटा हमा ; भौर
- (ग) यदि हां, तो इसका पूरा विवरण

†[Loss on account of modernisation OF EQUIPMENTS IN THE HINDUSTAN SHIPYARD, VISAKHAPATNAM

*417. SHRI G. K. KAPOOR: the Minister of Transport be pleased to state:

(a) whether it is a fact that a loss of rupees one lakh was incurred by